

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15579/2021

(Arising out of impugned judgment and order dated 19-05-2021 in WA No. 6127/2021 passed by the High Court of Judicature at Allahabad)

MAHESH KUMAR SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(***AS PER ORDER DATED 17.05.2022, REPORT HAS BEEN RECEIVED ON 23.1.2023 IN BOTH THE MATTERS.***)

IA No. 16931/2022 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 16930/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125917/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 16933/2022 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 125915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 16927/2022 - INTERVENTION/IMPLEADMENT

IA No. 84082/2022 - INTERVENTION/IMPLEADMENT

IA No. 125913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 125916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 15832-15833/2021 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128087/2021

FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 130826/2021

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 52221/2022

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 58298/2023

IA No. 58298/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 130826/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 128087/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52221/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 10-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Satya Mitra, AOR
Mr. Colin Gonsalves, Sr. Adv.
Ms. Mugdha, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Shashank Bajpai, Adv.
Mr. Santosh Kumar, Adv.
Ms. Priyanka Das, Adv.
Mr. Sughosh, Adv.
Mr. Subramanyam, Adv.
Ms. Deepabali Datta, Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. Azizkamal Shukla, Adv.

Mr. Amit Anand Tiwari, Adv.
Mr. Avinash Tripathi, AOR
Mr. Vinay Kumar, Adv.

Mr. Sumit Kishore, Adv.
Ms. Shreya Smriti, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Alok Kumar, Adv.

Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Mr. Narayan M Panicker, Adv.
Mr. Anurag Singh, Adv.
Mr. Prakhar Singh, Adv.
Ms. Manju Jetley, AOR

Mr. Purvish Jitendra Malkan, AOR
Mr. Sudhir Mehta, Adv.
Ms. Dharita Purvish Malkan, Adv.
Mr. Alok Kumar, Adv.
Ms. Deepa Gorasia, Adv.
Ms. Shailee Mehta, Adv.
Mr. Deepak Mani Tripathi, Adv.
Mr. Nayan Gupta, Adv.
Mr. Ajit Rao, Adv.
Mr. Saudagar Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The respondents have recently filed affidavit in response and accordingly the petitioners pray for time to file rejoinder affidavit.

The rejoinder affidavit may be filed within two weeks.

The matters be listed in the fourth week of July, 2023.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR